

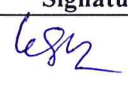
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 212 of 2017 in CP (IB) No.100/9/HDB/2017
NAME OF THE COMPANY	Ksheeraabad Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Vijay Nirman Company Pvt Ltd
NAME OF THE RESPONDENT(S)	Ksheeraabad Constructions Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR for Mr. Amaranadha Prasad	Adv.	ksuresh@rediffmail.com 9555357222	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<b>ORDER</b>			
Learned counsel Mr.K.Suresh Kumar representing			

Mr.Amaranadha Prasad present for Petitioner.

None present for Respondent.

Learned counsel appearing for Petitioner/Operational Creditor represented that stay granted by Hon'ble Supreme court in Civil Appeal No.21824/2017 is in force.

List the matter on 13.04.2018.

  
MEMBER (Judicial)